

12.00 Noon

**ANNOUNCEMENT BY CHAIR**

MR. CHAIRMAN: Hon. Members, today none of the Vice-Chairmen is present. The Deputy Chairman has also gone to Bangalore. If the House agrees, we may nominate Shri C. Ramachandraiah, Shri Datta Meghe, Shrimati Prema Cariappa and Shri Ram Nath Kovind.

SHRIMATI SUSHMA SWARAJ (Uttaranchal): Yes, Sir.

SOME HON. MEMBERS: Yes, Sir.

MR. CHAIRMAN: That is right... (*Interruptions*)...

**श्री वीर सिंह (उत्तर प्रदेश): \***

**श्री सभापति:** ठहरिए, ठहरिए। मैं अलाऊ नहीं कर रहा हूँ, कुछ रिकार्ड पर नहीं जाएगा।... (व्यवधान)... आप बैठ जाइए, पहले मुझे अपना काम करने दीजिए।... (व्यवधान)... आप बैठ जाओ, जब नम्बर आए तब बोलना, अभी जल्दी क्यों कर रहे हो। पेपर ले हो जाएं।

**श्री वीर सिंह: \***

**श्री सभापति:** वह ठीक है, अखबार में निकल गया है। अखबार के भरोसे मैं नहीं अलाऊ करूंगा।

**PAPERS LAID ON THE TABLE**

- I. **Report and Accounts (2003-2004) of the Khadi and Village Industries Commission, Mumbai and related papers.**
- II. **Report and Accounts (2003-2004) of the Coir Board, Kochi and related papers.**

THE MINISTER OF SMALL SCALE INDUSTRIES AND THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHAVIR PRASAD): Sir, I lay on the Table:—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 24 and sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956:

- (a) Annual report of the Khadi and Village Industries Commission, Mumbai, for the year 2003-2004.

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\*Not recorded.